

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 06.03.2025

To,

(i) Sh. Ravinder Singh, Advocate,
Chief Election Commissioner,
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathi,
Returning Officer,
for Delhi Bar Association Election 2024

Sub: List approved by the Hon'ble High Court of Delhi during
Level 4 verification of Proximity Cards.

Respected Sir,

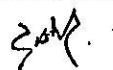
Please find enclosed herewith our letter 04.12.2024 whereby we have informed Delhi Bar Association that five members were inadvertently approved as 'Eligible' though the same have certain objections and request was made to kindly update their objections at Level III.

We are in receipt of list of 4148 members approved by the Hon'ble High Court of Delhi during Level IV verification.. It is noted that the same have not been kept under objection at Level III of the verification, despite timely information vide letter dated 04.12.2024

You are accordingly, requested not to consider the following members as 'Eligible' despite being approved/their names being reflected in the approved list of voters after clearance of proximity process:-

| Declaration form No. | Name | BCD No. | DBA No. | Objection |
|----------------------|---------------|--------------|---------|--------------------------------|
| F-278 | Nishat Perwez | D/480-B/1990 | N-267 | Dues payment proof not filed |
| Not filled | Amit Yadav | D/8604/2018 | A-3405 | Declaration not filed with DBA |
| B-210 | Awanish Kumar | D/1123/1995 | S-1235 | Dues paid in cash |
| A-163 | Rajpal Singh | D/550/1985 | R-398 | Dues paid after 31/07/2024 |

We also request M/s SEC Communication to delete the said names from the 'Eligible' lists on Proximity portal.



forwarded
M.L.A.
Id. Chairman
DBAEC 2025

This is for your kind information.
Thanking you.

Nodal Officer, Election Committee
DBA Election 2024

Copy to-

No. 12418 /EC/DBA/2025

Dated 06.03.2025

6 MAR 2025

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the list and letter on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the letter and list on all notice boards and other necessary places.
- 6) Sh. Rupesh, Technical Manager, M/s SEC Communication, with request to get the said names removed from the Proximity Portal.

Nodal Officer, Election Committee
DBA Election Committee

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 69944/EC/DBA/2024

Dated 04.12.2024

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

Sub: Regarding updation of Entries during Level III Verification.

Respected Sir,

I am directed to inform you that during the Level II verification of Declaration Forms, Five members have been inadvertently approved as 'Eligible' though the same have certain objections. List of 5 members wrongly approved is annexed herewith with their current objections.

You are, accordingly, requested to update their objections in Level III verification at the earliest.

Thanking you.

[Signature]

Nodal Officer, Election Committee
DBA Election 2024

For forward of.
Nodal
Ld. Chairman
DBA EC 2024

Copy to-

No. 69945 - 69949
/EC/DBA/2024

05 DEC 2024
Dated 04.12.2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQS), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the list and letter on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the letter and list on all notice boards and other necessary places.

[Signature]

Nodal Officer, Election Committee
DBA Election 2024

DELHI BAR ASSOCIATION ELECTION 2024

| DECLARATION FORM NO. | NAME | BCD NO. | DBA NO. | OBJECTION |
|----------------------|-------------------|--------------|---------|--------------------------------|
| A-1000 | PEEYUSH RANJAN | D/2207/2015 | P-1724 | DUES PAID IN CASH |
| F-278 | NISHAT PERWEZ | D/480-B/1990 | N-267 | DUES PAYMENT PROOF NOT FILED |
| NO FILED WITH DBA | AMIT YADAV | D/8604/2018 | A-3405 | DECLARATION NOT FILED WITH DBA |
| C-122 | SHAMIM ANWAR KHAN | D/1123/1995 | S-1235 | DUES PAID AFTER 31/07/2024 |
| B-210 | AWANISH KUMAR | D/128/2001 | A-1206 | DUES PAID IN CASH |

3/2/24

o/c

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 47783 /EC/DBA/2024

Dated 06.12.2024

To,

Sh. Amit Yadav
608, Western Wing
Tis Hazari Courts, Delhi
Mob -9891236660

Sub: Intimation.

Respected Sir,

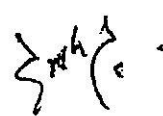
I am directed to inform you that during Level II verification process of Proximity Cards, your application had been inadvertently approved as 'Eligible' though the same was placed under "Objection" - Declaration form not filled with DBA"

The issuance of Proximity Card, if any, thus cannot be considered in view of the ineligibility and arising out of said objection.

This is for your kind information.

Please forward :

Nikhil
Chairperson Election Committee
DBA - 2024
06/12/24


Nodal Officer
DBA Election Committee

o/c

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 47781 /EC/DBA/2024

Dated 06.12.2024

To,

Sh. Awanish Kumar
752, Civil Wing,
Tis Hazari Courts, Delhi
Mob -9868270480

Sub: Intimation.

Respected Sir,

I am directed to inform you that during Level II verification process of Proximity Cards, your application had been inadvertently approved as 'Eligible' though the same was placed under "Objection'- Subscription paid in cash."

The issuance of Proximity Card, if any, thus cannot be considered in view of the ineligibility and arising out of said objection.

This is for your kind information.

Nodal Officer
DBA Election Committee

Please forward :

Chairperson Election Committee
DBA - 2024.
06/12/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 6172 /EC/DBA/2025

Dated 31.01.2025

To,

1 JAN 2025

Sh. Raj Pal Singh, Advocate,
Seat no.104, Civil Wing,
Tis Hazari, Delhi.
Mobile No.8860904146.

Sub: Withdrawal of letter bearing no.5399/EC/DBA/2024 dated
25.01.2025.

Respected Sir,

I am directed to inform you that your representation dated
08.01.2025 was rejected by the Election Committee as you are found to have paid
the Subscription Fee after 31.07.2024, however, inadvertently, you have been
issued letter mentioning acceptance of your representation.

It is, therefore, impressed upon you that your representation has
been rejected and the earlier letter dated 25.01.2025 stands withdrawn
accordingly.

This is for your kind information.

Forwrded.
[Signature]
CA, Chairman
DBA EC-2024.

Yours Sincerely,

[Signature]

Nodal Officer,
Election Committee DBA 2024

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o/c

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 47784 /EC/DBA/2024

Dated 06.12.2024

To,

Sh. Nishat Parvez
Ch. No. K-448
Tis Hazari Courts, Delhi
Mob -9818019555


Sub: Intimation.

Respected Sir,

I am directed to inform you that during Level II verification process of Proximity Cards, your application had been inadvertently approved as 'Eligible' though the same was placed under "Objection'- proof of subscription not filed."

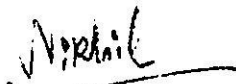
The issuance of Proximity Card, if any, thus cannot be considered in view of the ineligibility and arising out of said objection.

This is for your kind information.



Nodal Officer
DBA Election Committee

Please forward:


Chairperson Election Committee
DBA, 2024.
06/12/24